### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

#### **LOK SABHA**

#### UNSTARRED QUESTION NO. 3128 TO BE ANSWERED ON 16.03.2016

#### SKILL TRAINING PROVIDER

#### †3128. SHRI BHAIRON PRASAD MISHRA:

## Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the condition of skill training provider agency providing employment at that place to 50 percent of total trainees in force at the time of appointing any agency as skill training provider agency;
- (b) if so, the number of persons to whom employment has been provided in the country, especially in Uttar Pradesh so far;
- (c) whether the minimum rate of wages has also been fixed for the said agencies in this regard; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

- (a) & (b) The Ministry of Skill Development and Entrepreneurship has Pradhan Mantri Kaushal Vikas Yojana (PMKVY) which is the flagship skill development scheme of the Government targeting to impart training to 14 lakh persons and certify 10 lakh persons under Recognition of Prior Learning (RPL). Under PMKVY there is no mandatory condition of placement of trainees however the scheme does provide for incentives to the training providers for mentorship and placement services. Till 14<sup>th</sup> March, 2016, 18.44 lakh persons including 2.59 lakh in Uttar Pradesh have been enrolled across the country under the scheme.
- (c) & (d) No Madam, under PMKVY no minimum rate of wages has been fixed.

\*\*\*\*\*